

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 128
IB/143/ND/2022

IN THE MATTER OF:

**Orbis Trusteeship Services
Private Limited**

... Applicant/Petitioner

Versus

Nobal Buildtech Private Limited

... Respondent

Under Section: 7 IBC, 2016

Order delivered on 13.06.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Anindita R. Chowdhury, Adv. Vatsala Rai,
Adv. Sushrut Garg

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List on 14.06.2024 when the pending applications qua (IB)-1248(PB)/2018 along with other connected matters.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)